

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-93/1998/10019/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the <sup>th</sup> 10 November, 2022.

Sub: Status Report regarding Casual leave and Restricted holiday availed for the year 2022 till date.

Ref: Letter no. F.C/SIL/2022/1041 dated Guwahati the 10.11.2022.

Sir,

With reference to the subject cited above, i inform you that you have availed **eight (8) days casual leave and no Restricted holiday** in the year 2022 till date.

Yours faithfully,

*slr*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/1998/10030/A, dated** , 10-11-2022

Copy to:-

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**